

S U P R E M E C O U R T O F
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR M K HANJURA

013 Petition(s) for Special Leave to Appeal (Cr1.) No(s). 10539/2

PRAVEEN YADAV & ORS Petitioner(s)

VERSUS

STATE OF U.P & ORS Respondent(s)
(with office report)

Date : 30/01/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr. Daya Krishan Sharma, Adv.
Mr. Hemant Mudgil, Adv.

For Respondent(s)

Mr. Abhish Kumar, Adv.
Mr. Raman Yadav, Adv.
Mr. Sudarshan Rajan, Adv.
Mr. Arshad Hussain, Adv.UPON hearing the counsel the Court made the following
O R D E R

Four weeks time, as last chance, is given to the learned
counsel for the respondent no.3 for filing the counter affidavit.
The respondent Nos.1 and 2 have failed to file the c
ounter
affidavit within the period stipulated under the rules.
List again on 08.04.2015.

Signature Not Verified

(M K HANJURA)

Registrar

PS
Digitally signed by
Sushma Kumari Bajaj
Date: 2015.02.02
10:57:20 IST
Reason: